

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

(35) T.C.P.-45/397-398/(MB)/2013
CA 206/2013

CORAM: Present : SHRI M.K. SHRAWAT
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 03.10.2018

NAME OF THE PARTIES: Mr. Hanif Gulamali Somji &Ors.
V/s

M/s. Jollustart Trading Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397-398

ORDER

1. The Learned Representatives of both the sides are present.
2. The matter is adjourned to **24.10.2018 at 2.30 PM** to file written submission and Case Laws.

SD/-
M.K. SHRAWAT
Member (Judicial)

03.10.2018
HHS